

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/143(KB)2022
IA(I.B.C)/577(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	INDIAN BANK VS PINKI GUPTA
UNDER SECTION	SECTION 95(1)

Appearances (via video conference/physically)

ORDER

1. None for the parties.
2. Therefore, matter is adjourned to **09.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)